

**Email / Speed Post**

THE GAUHATI HIGH COURT AT GUWAHATI  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 4<sup>th</sup> September, 2019  
No.HC.XV.13/2019/126/RV. Pending initiation of disciplinary proceeding, Shri Jayanta Kumar Saikia, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at North Lakhimpur.

By Order

Sd/- M.K. Kalita  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.13/2019/127-38 /RV., Date: 04.09.2019

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
3. The District and Sessions Judge, Lakhimpur, North Lakhimpur, Pin.787001for information.
4. The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Pin.781001 for information.
5. Shri Jayanta Kumar Saikia, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur, Pin. 787001. He is directed to hand over charge to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, forthwith.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
7. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Lakhimpur, North Lakhimpur, Pin.781001 for information.
9. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....  
....., Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
04/09/2019  
REGISTRAR (VIGILANCE)  
M.K. Kalita  
21/9/19